NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.77/2016 RT No.46/2017

PP Asian Paints Pvt. Ltd.

.....Petitioner.

Versus.

Sewakunj Motors Pvt. Ltd.

....Respondent.

Present:

Mr. Sanjay Kumar, Advocate for petitioner.

None for respondent.

Mr.Sanjay Kumar, Advocate again seeks time to file power of attorney on behalf of the petitioner and it has been submitted that the matter has been settled and the petitioner just wants to make statement to withdraw this company petition. Adjournment is granted for 10.03.2017 for filing power of attorney with the resolution of the company and for making statement.

(Justice R.P.Nagrath)

Member (Judicial)

Deepa Krishan)
(Deepa Krishan)
Member (Technical).

Dated: 01.03.2017.